

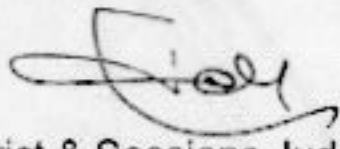
ORDER :

Ms. Anuradha, Civil Judge (Junior Division)-cum-Judicial Magistrate Ist Class, Rewari has proceeded on maternity leave w.e.f. 18.09.2017 to 16.03.2018, therefore, in the interest of work and administration, all the pending Civil and Criminal Cases (as per list enclosed) of the court of Ms. Anuradha, Civil Judge (Junior Division)-cum-Judicial Magistrate Ist Class, Rewari are withdrawn and transferred to the court of Shri Saurabh-Kumar, Additional Civil Judge (Senior Division)-cum-Judicial Magistrate Ist Class, Rewari, for disposal in accordance with law. Shri Saurabh Kumar shall include the Action Plan cases of the aforesaid court which are older than the Action Plan cases of his court and prepare a list of such cases which are to be included/excluded and send the same before the undersigned for passing appropriate order.

The aforesaid cases be sent to the transferee court forthwith. The Presiding Officer/Reader of the aforesaid court are directed to direct concerned official(s) of their court to make the entry in CIS regarding transfer/receiving of these cases. Computer Clerk of this office to ensure that the transferred cases are properly entered in the CIS.

All concerned be informed accordingly.

Dated : 18.09.2017


District & Sessions Judge,
Rewari.


Endst. No. 18067-18073,

Dated 18/09/17

Copy forwarded to the following for information and necessary action:-

1. The Civil Judge (Senior Division), Rewari.
2. The Chief Judicial Magistrate, Rewari.
3. Shri Saurabh Kumar, Addl. Civil Judge (Senior Division-cum-JMIC, Rewari.
4. Court of Ms. Anuradha, Civil Judge (Jr. Division)-cum-JMIC, Rewari.
5. The District Attorney, Rewari.
6. The President, District Bar Association, Rewari/Kosli.
7. Statistical Assistant of this office.
8. Computer Clerk/System Assistants of this office.

Be uploaded on the web-site.


District & Sessions Judge,
Rewari.

Attested

Superintendent
District & Sessions Court
Rewari 18/09/17